

OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

The undersigned shall avail Special Casual Leave for 21 days w.e.f. 10.06.2022 to 30.06.2022 and shall perform duty in the office to look after the urgent Administrative work w.e.f. 13.06.2022 to 18.06.2022 during Summer Vacation, 2022.

The compensatory leave shall be availed later in lieu of the duty actually performed during the period of Special Casual Leave in summer vacation, 2022.

GIRISH KATHPALIA
31.5.22

(GIRISH KATHPALIA)
Principal District & Sessions Judge (HQs)
Delhi

9771
No.

42468-488

/S.V/DHJS/Gaz/2022

Dated

31 MAY 2022

Sub:- Detention during Summer Vacation, 2022

Copy forwarded for information & necessary action to :

1. The Registrar General, High Court of Delhi New Delhi.
2. Ld. Officer In-charge, Administration Branch (I,II&III) (Central) Tis Hazari Courts, Delhi.
3. Sr. AO(J)/AO(J), Administrative Branch (I,II& III), Vigilance Branch, Filing Section, Care Taking Branch (Central), Pool Cars, Nazarat Branch, Facilitation Centre, Tis Hazari Courts, Delhi
4. The Accounts Branch (Central), Tis Hazari Courts, Delhi.
5. The PS/Reader to the undersigned.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
7. Dealing Clerk, Leave seat, Judicial Branch (Central) to maintain the record of compensatory leave.

Principal District & Sessions Judge (HQs)
Delhi